

NOTIFICATION No. 121 / 2014

I (a)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service under 10% Quota vide G.O.(D) No.269, Public (Special.A) Department, dated 18.07.2014 are posted to the posts mentioned against their names in Column (2) below:

Sl. No.	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	N.Venkatavaradan, Chief Judicial Magistrate, Thanjavur @ Kumbakonam.	IV Additional District Judge, Madurai in the existing vacancy.
2	S.Bhuvaneshwari, Chief Judicial Magistrate, Salem.	V Additional District Judge, Coimbatore in the existing vacancy.
3	M.Ravindran, Chief Judicial Magistrate, Karur.	III Additional District Judge, Salem in the existing vacancy.
4	Birundha Kesavachari, Sub Judge, Srivilliputhur.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul in the existing vacancy.
5	S.Srinivasan, Chief Judicial Magistrate, Nagapattinam.	V Additional District Judge, Madurai vice Thiru K.H.Elavazhagan, transferred.

I (b)

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru T.Chandrasekaran, Principal Sub Judge, Coimbatore, who has been promoted as District Judge (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service under 10% Quota vide G.O.(D) No.269, Public (Special.A) Department, dated 18.07.2014 is posted on other duty as Additional Registrar (Vigilance), High Court, Madras in the existing vacancy.

II

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in the Tamil Nadu State Judicial Service under 65 % Quota vide G.O.(D) No.270, Public (Special.A) Department, dated 18.07.2014 are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	C.P.M.Chandra, Chief Judicial Magistrate, Namakkal.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai in the existing vacancy.
2	M.Mariyayee, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi.	Sessions Judge, Mahalir Neethimandram Salem in the existing vacancy.
3	R.Tamilarasan, Chief Judicial Magistrate, Krishnagiri.	Additional District Judge, Ramanathapuram in the existing vacancy.
4	S.Mahalakshmi, Chief Judicial Magistrate, Kancheepuram @ Chengalpattu.	III Additional District Judge, Tiruvallur @ Poonamallee in the existing vacancy.
5	M.Gopalan, Chief Metropolitan Magistrate, Egmore, Chennai.	X Additional Judge, City Civil Court, Chennai vice Ms.A.Kayalvizhi, transferred.
6	K.Devadoss, Chief Judicial Magistrate, Virudhunagar @ Srivilliputhur.	Sessions Judge, Mahalir Neethimandram, Madurai in the existing vacancy.
7	P.Chandraseharan Master, High Court, Madras.	XV Additional Judge, City Civil Court, Chennai in the existing vacancy.
8	V.Sampathkumar, Sub Judge, Uthangarai.	Additional District Judge, Namakkal in the existing vacancy.
9	M.Vetrichelvi, Chief Judicial Magistrate, Villupuram.	I Additional District Judge, Tiruvallur in the existing vacancy.
10	N.Dharman, Chief Judicial Magistrate, Ramanathapuram.	III Additional District Judge, Vellore @ Tirupathur in the existing vacancy.
11	R.Ravindran, Chief Judicial Magistrate, Madurai	II Additional District Judge, Thoothukudi vice Thiru M.Pauldurai, transferred.

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
12	G.Vijayalakshmi, Special Judge, Special Court for Trial of Cases under Prevention of Corruption Act, Chennai.	XVI Additional Judge, City Civil Court, Chennai in the existing vacancy.
13	J.Mavis Deepika Sundaravadhana, I Assistant Judge, City Civil Court, Chennai.	XVII Additional Judge, City Civil Court, Chennai vice Thiru S.Senthil Kumaresan, transferred.
14	S.Nallathambi, Chief Judicial Magistrate, Coimbatore.	I Additional District Judge, Erode in the existing vacancy.
15	N.Muthukrishnan, Chief Judicial Magistrate, Pudukkottai.	III Additional District Judge, Tirunelveli in the existing vacancy.
16	V.Thilham, Chief Judicial Magistrate, Theni.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Erode vice Tmt.M.Sarvamangala, transferred.
17	G.Vinobha, II Assistant Judge, City Civil Court, Chennai.	II Additional District Judge, Vellore @ Ranipet vice Tmt.R.Xaverin Arul Felicita, transferred.
18	N.Palaniswamy, Chief Judicial Magistrate, Dharmapuri.	II Additional District Judge, Erode in the existing vacancy.
19	D.Kingsly Christopher, Chief Judicial Magistrate, Cuddalore.	II Additional District Judge, Cuddalore at Chidambaram in the existing vacancy.
20	M.Meera Sumathi, Chief Judicial Magistrate, Sivagangai.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri in the existing vacancy.
21	S.Sumathy, Chief Judicial Magistrate, Perambalur.	Additional District Judge, Theni at Periyakulam in the existing vacancy.
22	M.Gomathinayagam, Chief Judicial Magistrate, Dindigul.	XVIII Additional Judge, City Civil Court, Chennai vice Thiru J.Justin David, transferred.
23	A.P.Balachandran, Chief Judicial Magistrate, Tiruchirappalli.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruvallur in the existing vacancy.

III

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on adhoc basis, in the Tamil Nadu State Judicial Service

under 65% Quota vide G.O.(D)No.271,Public (Special.A) Department, dated 18.07.2014 are posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./ Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	Jacintha Martin, Secretary, District Legal Services Authority, Madurai.	Sessions Judge, Mahalir Neethimandram, Tiruchirappalli in the existing vacancy.
2	N.Balasubramanian, Chief Judicial Magistrate, Tiruvarur.	II Additional District Judge, Thanjavur vice Thiru P.Mohandoss, transferred.
3	P.Balasubramanian, Chief Judicial Magistrate, Kanniyakumari at Nagercoil.	Special District Judge, Special District Court to deal with MCOP Cases, Salem the existing vacancy.
4	A.Manivasakan, Principal Sub Judge, Chengalpattu.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thanjavur in the existing vacancy.
5	V.R.Latha, Principal Sub Judge, Salem.	Additional District Judge, Dharmapuri in the existing vacancy.
6	N.Gunavathi, Sub Judge, Cheyyar.	Additional District Judge, Ariyalur in the existing vacancy.
7	K.Venkataswami, Chief Judicial Magistrate, Thoothukudi.	XIV Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru M.Sambasivam, transferred.
8	K.Guruvaiah, Chief Judicial Magistrate, Vellore.	VI Additional District Judge, Madurai in the existing vacancy.

IV

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

Sl. No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
1	R.Rajasekaran, District Judge, Kanniyakumari at Nagercoil.	Special Judge, Special Court under TNPID Act, Coimbatore in the existing vacancy.

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Sl. No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
2	G.Chandrasekaran, Additional District Judge and Presiding Officer, Special Court under E.C. Act, Coimbatore.	District Judge, Kanniyakumari @ Nagercoil vice Thiru R.Rajasekaran, transferred.
3	M.Suresh Viswanath, Sessions Judge, Sessions Court for trial of Bomb Blast Cases, Coimbatore.	Additional District Judge, Krishnagiri in the existing vacancy.
4	K.Paramaraj, XIII Additional Judge (CBI Cases), City Civil Court, Chennai.	District and Sessions Judge, District Court No.II, Kancheepuram vice Thiru R.Selvakumar, transferred.
5	R.Selvakumar, District and Sessions Judge, District Court No.II, Kancheepuram.	Principal District Judge, Dharmapuri vice Thiru Su.Willyahm, transferred.
6	Su.Willyahm, Principal District Judge, Dharmapuri.	Special Judge, Special Court under TNPID Act, Chennai vice Thiru K.Perumal, already transferred.
7	M.Sarvamangala, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Erode.	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Uthagamandalam in the existing vacancy.
8	N.Sivakumar, Judge, Family Court, Dindigul.	Additional District Judge, Dindigul in the existing vacancy.
9	R.Xaverin Arul Felicita, II Additional District Judge, Vellore @ Ranipet.	IV Additional Judge, City Civil Court, Chennai in the existing vacancy.
10	R.Padmanabhan, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ariyalur.	III Additional District Judge, Thanjavur @ Pattukottai in the existing vacancy.
11	R.Ganesan, II Additional District Judge, Tiruvallur @ Poonamallee.	Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai in the existing vacancy.
12	E.M.K.S.Siddharthar, XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai.	II Additional District Judge, Tiruvallur @ Poonamallee vice Thiru R.Ganesan, transferred.

Sl. No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
13	S.Sengottaiyan, VII Additional Judge, City Civil Court, Chennai.	XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai vice Thiru E.M.K.S.Siddharthar, transferred.
14	J.Prabhudoss, III Additional Judge, City Civil Court, Chennai.	II Additional Judge, City Civil Court, Chennai in the existing vacancy.
15	A.Kayalvizhi, X Additional Judge, City Civil Court, Chennai.	III Additional Judge, City Civil Court, Chennai vice Thiru J.Prabhudoss, transferred.
16	S.Senthil Kumaresan, XVII Additional Judge, City Civil Court, Chennai.	V Additional Judge (TADA), City Civil Court, Chennai in the existing vacancy.
17	J.Justin David, XVIII Additional Judge, City Civil Court, Chennai.	VI Additional Judge, City Civil Court, Chennai in the existing vacancy.
18	S.Gomathijeyam, XIX Additional Judge, City Civil Court, Chennai.	VII Additional Judge, City Civil Court, Chennai vice Thiru S.Sengottaiyan, transferred.
19	M.Sambasivam, XIV Additional Judge (CBI Cases), City Civil Court, Chennai.	XIII Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru K.Paramaraj, transferred.
20	K.H.Elavazhagan, V Additional District Judge, Madurai.	I Additional District Judge, Madurai in the existing vacancy.
21	M.Pauldurai, II Additional District Judge, Thoothukudi.	I Additional District Judge, Thoothukudi in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 31.07.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL.